

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P. (PIL) No. 1463 of 2020

Khushboo Kataruka Petitioner
Versus
The State of Jharkhand and others Respondents

WITH

W.P. (PIL) No. 1325 of 2011

Court on its own motion

Versus

State of Jharkhand and others Respondents

WITH

W.P. (PIL) No. 7498 of 2016

Surendra Kumar Paswan Petitioner

Versus

The State of Jharkhand and others Respondents

WITH

W.P. (PIL) No. 1911 of 2019

Rajiv Kumar Singh Petitioner

Versus

The State of Jharkhand and others Respondents

WITH

Cont. Case (Civil) No. 580 of 2020

Rajiv Kumar Singh Petitioner

Versus

Vinay Chaubey, the Secretary, Department of
Urban Development and others Opp. Parties

WITH

W.P. (PIL) No. 2116 of 2020

Rajiv Kumar Singh Petitioner

Versus

The State of Jharkhand and others Respondents

**CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Petitioners: None

For the Respondents; None

Oral Order

14/Dated: 22.04.2021

None appears on behalf of the parties in view of the call of the State Bar Council as well as the Advocates' Association of the High Court of Jharkhand as they have decided not to appear in the matter for this week due to acute surge in Covid-19 virus.

In such a situation, let these cases be posted on 06.05.2021.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)